

आयकर अपीलीय अधिकरण न्यायपीठ, नागपुर में ।
IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, NAGPUR

(At e-Court, PUNE)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं / ITA Nos.20 & 21/NAG/2020
निर्धारण वर्ष / Assessment Years : 2011-12 & 2013-14.

The Asst. Commissioner of Income Tax,
Nagpur.

.....अपीलार्थी / Appellant

बनाम / V/s.

Nisha Shantilal Kothari,
702, Mohini Raj Apartment,
Khare Town, WHC Road,
Shivaji Nagar,
Nagpur – 440 010.

PAN : ABMPK3997M.

...प्रत्यर्थी / Respondent

Assessee by : Shri Abhay Agrawal.

Revenue by : Smt. Agnes P. Thomas.

सुनवाई की तारीख / Date of Hearing : 05.03.2021

घोषणा की तारीख / Date of Pronouncement : 05.03.2021

आदेश / ORDER

The appeals filed by the Revenue are directed against the separate orders passed by the learned Commissioner of Income Tax (Appeals) – 1, Nagpur dated 14.11.2019 for the assessment years 2011-12 and 2013-14.

2. Before us, the appellant filed a letter dated 15.12.2020 seeking permission to withdraw the appeals on the ground that the assessee has opted Vivad Se Vishwas Scheme, 2020 in the above captioned appeals. The appellant also filed copies of Form No.4 issued by the Principal Commissioner of Income Tax, Nagpur – 1 stating details of payments made under Vivad Se Vishwas Scheme, 2020.

3. On the other hand, the learned Authorised Representative submitted that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020 and hence, intends to withdraw the same under Vivad Se Vishwas Scheme 2020.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the appeals stand dismissed as withdrawn.

5. In the result, the appeals filed by the Revenue are dismissed as withdrawn.

Order pronounced in the open Court on 5th day of March, 2021.

Sd/-
(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-
(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 5th March, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals) – 1 Nagpur.
4. The Pr.CIT-1, Nagpur.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपुर /
DR, ITAT, "Nagpur" Pune;
5. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.